

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 83(ND)/2017

IN THE MATTER OF:

M/s Trustline Finvest Limited

.... APPLICANT / PETITIONER

**SECTION:
Under Section 66**

Order delivered on 01.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**


For the APPLICANT / PETITIONER :- Mr. P. Nagesh, Advocate
Mr. Ashutosh Gupta, Advocate

For the RESPONDENT :-

ORDER

Learned Counsel for the Parties are present and at the request of the Learned Counsel for the petitioner, the matter is adjourned to 8th September 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**